IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 6279 of 2021

Tuntun Gorai … Petitioner
Versus
The State of Jharkhand & Anr. ⋯ Opposite Parties

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Nilesh Kumar, Advocate
For the State : Mr. S.K. Sinha, Addl. P.P.

Order No.02 Dated- 07.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application as the petitioner has since been arrested.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Gunjan-